

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/3308/2024	PRADEEP SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
2	D-BLAPL/3309/2024	TRINATH GURU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KHANDAPARA /2 /2024 () //
3	D-BLAPL/3310/2024	NEPAL SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	BANGOMUNDA /45 /2023 () //
4	D-BLAPL/3311/2024	S.K. LALCHAND VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CHANDRASEKHARPUR /504 /2023 () //
5	D-BLAPL/3312/2024	MD. YOUNUS SK VS STATE OF ODISHA	SUVALAXMI DEVI VS	KHURDA ROAD G.R.P.S. /70 /2023 () //
6	D-BLAPL/3317/2024	SANTOSH BHOI VS STATE OF ODISHA	DEVASHIS PANDA VS	KEGAON /263 /2023 () //
7	D-BLAPL/3322/2024	TRINATH PALEI VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	KHARABEL NAGAR P.S. /641 /2023 () //
8	D-BLAPL/3324/2024	GANDUA @ KAILASH JENA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BRAHMAGIRI /43 /2019 () //
9	D-BLAPL/3333/2024	RAJ @ ASMIT PATRA VS STATE OF ODISHA	RAMAKANTA PANDA VS	BARIPADA TOWN /753 /2023 () //
10	D-BLAPL/3335/2024	MD.SADDAM HUSSAIN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BISRA /149 /2022 () //
11	D-BLAPL/3339/2024	BASTIMA @ CHANDAN DALEI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE SADAR /27 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2024

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12	D-BLAPL/3341/2024	MANOJ JENA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	TOMANDO /7 /2024 () //
13	D-BLAPL/3343/2024	DASARATHA BAGARTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /17 /2020 () //
14	D-BLAPL/3350/2024	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	PURUSHOTTAMPUR /334 /2021 () //
15	D-BLAPL/3357/2024	CHINTU @ RAKESH MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHAULI PS /171 /2023 () //
16	D-BLAPL/3363/2024	PRASHANT KUMAR SAHA VS STATE OF ODISHA	YUVRAJ PAREKH VS	CYBER CRIME AND ECONOMIC OFFENCES /10 /2023 () //
17	D-BLAPL/3365/2024	TAPAS RANJAN DASH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CYBER CRIME AND ECONOMIC OFFENCES /10 /2023 () //
18	D-BLAPL/3375/2024	SARAT JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /43 /2019 () //
19	D-BLAPL/3378/2024	MD. IMRAN @ IMU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BHANJANAGAR /318 /2022 () //
20	D-BLAPL/3381/2024	SANTOSH SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	RAMACHANDRAPUR /72 /2023 () //
21	D-BLAPL/3385/2024	AJAY KUMAR DALEI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHADRAK TOWN /554 /2023 () //
22	D-BLAPL/3396/2024	MANGAL MUNDA VS STATE OF ODISHA	DEBABRATA DASH VS	DAITARI /3 /2023 () //
23	D-BLAPL/3397/2024	NARTU RAMESH	CHANDAN SAMANTARAY	JARADA /392 /2022

ORISSA HIGH COURT

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		VS	VS	0
24	D-BLAPL/3402/2024	STATE OF ODISHA SUMANTA BEHERA	JYOTI PATNAIK	// TANGI (KHURDA) /409 /2023
		VS	VS	0
25	D-BLAPL/3405/2024	STATE OF ODISHA SRIKANT SETHI @ SRIKANTA SETHY	SATYAJIT MOHAPATRA	// ATHAMALLIK /213 /2023
		VS	VS	0
26	D-CMAPL/4846/2024	STATE OF ODISHA NALINI PRAVA NAIK	ANAM CHARAN PANDA	// 0
		VS	VS	0
27	D-CMAPL/4882/2024	KASTURI BAG BHIMA SUNA	SUNIL KUMAR PATNAIK	// 0
		VS	VS	0
28	D-CMP/4775/2024	PARDESI NAYAK NAKULA NAG	GOPAL CHANDRA PANIGRAHI	// 0
		VS	VS	0
29	D-CMP/4860/2024	SURESH SARBHANGIA PRASANT MALLIA	ACHYUTANANDA PATTANAIAK	// 0
		VS	VS	0
30	D-CMP/4891/2024	THE CHIEF ADMINISTRATOR, SRI JAGANNATH TEMPLE, PURI PRATAP CHANDRA PATRA	GHANASHYAM DASH	// 0
		VS	VS	0
31	D-CMP/4894/2024	TEJESWAR RAO KUNA PRADHAN	AMIT PRASAD BOSE	// 0
		VS	VS	0
32	D-CONTC/4762/2024	DILLIP KUMAR SAHU BIDYADHAR SUTAR	ADV.	// 0
		VS	VS	0
33	D-CONTC/4799/2024	ALOK BOHRA, I.G. CUM CHIEF SECY. COMMNR. EAST COAST RAILWAY, BBSR LAXMAN KUMAR MAJHI	ADV.	// 0
		VS	VS	0
34	D-CONTC/4807/2024	KAMAL LOCHAN MISHRA ,I.A.S. HIMANSHU SEKHAR BEHERA	ADV.	// 0
		VS	VS	0

ORISSA HIGH COURT

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35	D-CONTC/4808/2024	SUSANT KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, BBSR SUSHANTA SEKHAR SANDHA VS ASWASTI S., I.A.S.	ADV. VS	// // 0 //
36	D-CONTC/4814/2024	KAILASH CHANDRA BEHERA VS ASWASTHI S., I.A.S.	ADV. VS	// // 0 //
37	D-CONTC/4825/2024	VENKTA RAVANA SUBRHAMANU KOMPELLA VS SRIJIT SANKAR BEHERA, ZONAL MANAGER, BANK OF INDIA, SAMBALPUR	ADV. VS	// // 0 //
38	D-CONTC/4828/2024	KALINGO JAGADISH NAYAK VS PRADOSH KUMAR NAIK, D.E.O., GAJAPATI	ADV. VS	// // 0 //
39	D-CONTC/4834/2024	KULDEEP BARIK VS SASWAT MISHRA, I.A.S.	ADV. VS	// // 0 //
40	D-CONTC/4850/2024	NATABAR DAS VS SATYABRATA SAHOO, PRINCIPAL SECY., R AND D.M. DEPT., ODISHA, BBSR.	ADV. VS	// // 0 //
41	D-CONTC/4851/2024	MANAS RANJAN SAHOO VS ARAVIND AGARWAL, SECY., HIGHER EDUCATION DEPTT.	ADV. VS	// // 0 //
42	D-CONTC/4858/2024	MAYADHAR KALLO VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// // 0 //
43	D-CONTC/4861/2024	UMA SAHOO VS KULUWANI SINGH, ACCOUNTANT GENERAL(A AND E), ORISSA	ADV. VS	// // 0 //
44	D-CONTC/4865/2024	KAMALAKSHI SWAIN VS ASWATHI S, I.A.S.	ADV. VS	// // 0 //
45	D-CONTC/4868/2024	MAMATA MANJARI JENA VS ASWATHI S., I.A.S.	KUNAL KUMAR SWAIN VS	// // 0 //

ORISSA HIGH COURT

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46	D-CONTC/4870/2024	ARUNABALA SAMAL VS K.V. VERMA, R.P. FUND COMMNR. (PENSION)	SANTOSH KUMAR DWIVEDY VS	// 0 //
47	D-CONTC/4872/2024	PRASANTA KHAMARI VS MANMATH NATH MALLICK,B.D.O.,K.NUAGAON	ADV. VS	// 0 //
48	D-CONTC/4874/2024	HAREKRUSHNA SAHU VS ASWATHY S., IAS	ADV. VS	// 0 //
49	D-CONTC/4876/2024	LAXMIKANTA BISWAL VS SUSANTA KUMAR SUTAR, OAS	ADV. VS	// 0 //
50	D-CONTC/4881/2024	SIBA NARAYAN PATRA VS G. MATHI VATHANAN	TANMAY MISHRA VS	// 0 //
51	D-CONTC/4883/2024	PRADEEP KUMAR SAHOO VS G.MATHI VATHANAN, ADDL. CHIEF SECY., H AND UD DEPT.	TANMAY MISHRA VS	// 0 //
52	D-CONTC/4888/2024	GAGAN CHANDRA DASH VS ARABINDA PADHI, I.A.S.	ADV. VS	// 0 //
53	D-CONTC/4892/2024	RUDRA HOSPITAL, GOPALPUR, URALI VS DR. MAKARANANDA BEURIA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, CUTTACK	ADV. VS	// 0 //
54	D-CONTC/4893/2024	KHIROD KUMAR MOHAPATRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
55	D-CONTC/4896/2024	BHARATI TRIPATHY VS MANORANJAN MALLICK, O.A.S.(SS)	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
56	D-CRLA/3349/2024	DAMODAR PADHI VS STATE OF ODISHA	SUBRATA PANDA VS	TIHIDI /74 /2020 0 //
57	D-CRLA/3391/2024	SUNARAM PUTEEL	JNYANANANDA PANDA	LARAMBA /258 /2023

ORISSA HIGH COURT

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		VS	VS	()
58	D-CRLMC/3323/2024	STATE OF ODISHA SAROJ KUMAR SAHOO	ASHOK KUMAR SWAIN-1	// DASPALLA /18 /2019
		VS	VS	()
59	D-CRLMC/3329/2024	STATE OF ODISHA SANTOSH KUMAR TALDI	BISWA RANJAN NAYAK	// BALASORE TOWN /158 /2024
		VS	VS	()
60	D-CRLMC/3340/2024	STATE OF ODISHA SAMIR KUMAR DAS	LAXMINARAYAN PATEL	// / /0
		VS	VS	()
61	D-CRLMC/3342/2024	STATE OF ODISHA DILLIP KUMAR PRADHAN	SANTOSH KUMAR LENKA	// NIALI /94 /2002
		VS	VS	()
62	D-CRLMC/3351/2024	STATE OF ODISHA SAMARU PASAYAT	SAMARENDRA BAHADUR	// / /0
		VS	VS	()
63	D-CRLMC/3354/2024	ICICI BANK KEDAR PRADHAN	ASUTOSH TRIPATHY	// BANTALA /111 /2009
		VS	VS	()
64	D-CRLMC/3359/2024	STATE OF ODISHA NASIMA KHATOON	PARTHA SARATHI NAYAK	// PLANTSITE /184 /2018
		VS	VS	()
65	D-CRLMC/3374/2024	STATE OF ODISHA JYOTI PRAKASH OJHA	JAYANTA KUMAR MAJHI	// KHANTAPADA /217 /2012
		VS	VS	()
66	D-CRLMC/3379/2024	STATE OF ODISHA ALOK KUMAR MOHARANA@BAGA	JAYADEBA BEHERA	// RANPUR /91 /2022
		VS	VS	()
67	D-CRLMC/3383/2024	STATE OF ODISHA ALOK RANJAN PRADHAN	UMA CHARAN MISHRA	// / /0
		VS	VS	()
68	D-CRLMC/3386/2024	STATE OF ODISHA SAMEER PATNAIK	BISHNU PRASAD PRADHAN	// NANDANKANAN /93 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2024

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69	D-CRLMC/3388/2024	STATE OF ODISHA PEMIA SAMI VS	DIPTI RANJAN BHOKTA VS	// POTTANGI /28 /2015 ()
70	D-CRLMC/3395/2024	STATE OF ODISHA MADHU @ MADHUSUDAN NAIK VS	ARUN KUMAR DAS-1 VS	// DHENKANAL SADAR /455 /2012 ()
71	D-CRLMC/3400/2024	STATE OF ODISHA UPENDRA NARAYAN PARHI VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /495 /2023 ()
72	D-CRLMP/3331/2024	STATE OF ODISHA NAROTTAM DAS VS	AMRITA MISHRA VS	// / /0 ()
73	D-CRLMP/3346/2024	STATE OF ODISHA HARABATI BEHERA VS	PRITAM KUMAR MOHANTY VS	// / /0 ()
74	D-CRLMP/3364/2024	STATE OF ODISHA CHITTARANJAN PRADHAN VS	GOPINATH MISHRA VS	// / /0 ()
75	D-CRLMP/3367/2024	STATE OF ODISHA BIKASH KUMAR RAY VS	GOPINATH MISHRA VS	// / /0 ()
76	D-CRLMP/3370/2024	STATE OF ODISHA PRADEEPTA KUMAR RAY VS	GOPINATH MISHRA VS	// / /0 ()
77	D-CRLMP/3371/2024	STATE OF ODISHA CHITTARANJAN PRADHAN VS	GOPINATH MISHRA VS	// / /0 ()
78	D-CRLMP/3372/2024	STATE OF ODISHA XXX VS DCD	FDGFD VS	// / /0 ()
79	D-CRLMP/3377/2024	STATE OF ODISHA NAKULA PRADHAN @ NAKUL KUMAR PRADHAN VS	PRAVASH CH JENA VS	// / /0 ()
		STATE OF ODISHA		//

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80	D-CRLMP/3384/2024	DUSHMANTA KUMAR DAS VS STATE OF ODISHA	SUBASH CHANDRA ROUT VS	//0 0 //
81	D-CRLREV/3338/2024 CRLREV/37/2024	MANOJ KUMAR KHAMARI VS GITANJALI KHAMARI	DEBABRATA DASH VS	KOKSARA /86 /2016 J.M.F.C, KOKSARA(Kalahandi) CMC/0000011/2016
82	D-FAO/4817/2024	BIJAYEENI PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
83	D-MACA/4779/2024	RAGHUNATH ACHARYA VS GANGADHAR MISHRA	JEEVANJYOTI MOHANTY VS	// 0 //
84	D-MACA/4781/2024	RABINDRA NATH DASH VS DWIJABAR SAHOO	JEEVANJYOTI MOHANTY VS	// 0 //
85	D-MACA/4816/2024	REGIONAL MANAGER, ORIENTAL INSURANCECO. LTD. VS NILIMA PRIYADARSINI SAHOO	SOMNATH ROY VS	// 0 //
86	D-MACA/4818/2024	SANJAYA NAYAK VS BHABAGRAHI NAYAK	KAPILA CHARAN NAYAK VS	// 0 //
87	D-MACA/4820/2024	BHANUMATI ROUT @ NAYAK VS NATA RANAJAN BEHERA	KAPILA CHARAN NAYAK VS	// 0 //
88	D-MACA/4885/2024	BRANCH MANAGER,NATIONAL INSURANCE COMPANY LTD. VS BHAGIRATHI SWAIN	PRAMOD KUMAR TRIPATHY VS	// 0 //
89	D-MATA/4856/2024	MAJHI SRINIVAS RAO VS MAJHI BHAWANI	BYOMAKESH TRIPATHY VS	// 0 //
90	D-RPFAM/4824/2024	KARNA GADABA VS DHANAMATI GADABA	AMULYA RATNA PANDA VS	// 0 //
91	D-RVWPET/4877/2024	GOVERNING BODY OF BIJU PATNAIK DEGREE COLLEGE OF EDUCATION, GOVINDRAJANNAKANKARPARHI	BRASANNAKANKARPARHI	//

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		VS	VS	0
		STATE OF ODISHA		//
92	D-RVWPET/4884/2024	USHA PROJECTS (INDIA) PVT. LTD.	ANUPAM RATH	//
		VS	VS	0
		NTPC LTD., BBSR		//
93	D-TRP(C)/4777/2024	SUBHASHMITA JENA	DINESH KUMAR MOHANTY	//
		VS	VS	0
		DURYODHAN JENA		//
94	D-TRPCRL/3389/2024	SAGAR PANIGRAHY @ PANIGRAHI	LAMBODOR ACHARI	//0
		VS	VS	0
		SMITASHREE NAHAK		//
95	D-WA/4765/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
		AKHILA KUMAR GIRI		//
96	D-WA/4770/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
		SURENDRA BEHERA		//
97	D-WA/4811/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	//
	WA/91/2024	VS	VS	0
		PAPUNA MALLICK		//
98	D-WA/4815/2024	ANIRUDHA MOHAPATRA	GYANA RANJAN SETHI	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETY,ODISHA		//
99	D-WA/4821/2024	SADANANDA NAYAK	SARBESWAR BEHERA	//
		VS	VS	0
		THE STATE INFORMATION COMMISSIONER, BBSR		//
100	D-WA/4838/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	//
		VS	VS	0
		PARIKHITA PANI		//
101	D-WA/4857/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	//
		VS	VS	0
		PRIYANKA RANI JENA		//
102	D-WA/4859/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2024

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103	D-WA/4875/2024	BISWAJEET PATTANAYAK STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // 0
104	D-WP(C)/4763/2024	BIBEKANANDA SAHOO DAITARI SAHU VS	CHITTA RANJAN PATNAIK VS	// // 0
105	D-WP(C)/4764/2024	STATE OF ODISHA NRUSINGH CHARAN BARIK VS	AMBIKA PRASAD RAY VS	// // 0
106	D-WP(C)/4766/2024	STATE OF ODISHA SHAKTIDUTTA SAMAL VS	SANTOSH KUMAR PATTANAIK VS	// // 0
107	D-WP(C)/4767/2024	UNION OF INDIA GOPAL MEHER VS	HIMANSHU SEKHAR MISHRA VS	// // 0
108	D-WP(C)/4768/2024	STATE OF ODISHA JAMINI PATEL VS	SUBHADUTTA ROUTRAY VS	// // 0
109	D-WP(C)/4769/2024	STATE OF ODISHA DICKTETOR NAIK VS	SUBHADUTTA ROUTRAY VS	// // 0
110	D-WP(C)/4771/2024 WP(C)/2335/2024	STATE OF ODISHA MADHUSMITA MEHENTAR VS	MANAS PATI VS	// // 0
111	D-WP(C)/4772/2024	STATE OF ODISHA HEMANTA KUMAR TRIPATHY VS	DEBASIS TRIPATHY VS	// // 0
112	D-WP(C)/4773/2024	STATE OF ODISHA PRAFULLA CHANDRA SATHUA VS	SUBHADUTTA ROUTRAY VS	// // 0
113	D-WP(C)/4774/2024	STATE OF ODISHA HEMANTA KUMAR TRIPATHY VS	DEBASIS TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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114	D-WP(C)/4776/2024	HEMANTA KUMAR TRIPATHY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
115	D-WP(C)/4778/2024	HEMANTA KUMAR TRIPATHY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
116	D-WP(C)/4780/2024	HEMANTA KUMAR TRIPATHY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
117	D-WP(C)/4782/2024	KHURSIDA BEGUM VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
118	D-WP(C)/4783/2024	KAMAL LOCHAN MOHANTY VS RAJIB LOCHAN MOHANTY	SOUMYA RANJAN MOHANTY VS	// 0 //
119	D-WP(C)/4784/2024	SANJIDA BIBI VS SUB COLLECTOR, KENDRAPARA	SUKANTA KUMAR NAYAK VS	// 0 //
120	D-WP(C)/4785/2024	JAYANTA KUMAR NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
121	D-WP(C)/4786/2024	RASIDA BEGUM VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
122	D-WP(C)/4787/2024	BALARAM DEO VS INDUSIND BANK LTD., BERHAMPUR	SANTOSH KUMAR MAHANTY VS	// 0 //
123	D-WP(C)/4788/2024	PRABHATA KUMAR SAMAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
124	D-WP(C)/4789/2024	ADITYA SWARUP PATTANAİK VS STATE OF ODISHA	PRAFULLA KUMAR MISHRA VS	// 0 //
125	D-WP(C)/4790/2024	M/S. SB POLE AND CONCRETE PVT. LTD., BBSR	PRAFULLA KUMAR KAR	//

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126	D-WP(C)/4791/2024	AUTHORISED OFFICER, IDBI BANK, BBSR DAYANIDHI NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
127	D-WP(C)/4792/2024	STATE OF ODISHA DANDADHAR NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
128	D-WP(C)/4793/2024	STATE OF ODISHA M/S. RBS CONSTRUCTION, KALAHANDI	JNYANANANDA PANDA	//
		VS	VS	0
129	D-WP(C)/4794/2024	COMMISSIONER OF CT AND GST, ODISHA MAYADHAR BHOI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
130	D-WP(C)/4795/2024	STATE OF ODISHA SACHIN SAHU	JNYANANANDA PANDA	//
		VS	VS	0
131	D-WP(C)/4796/2024	STATE OF ODISHA GOKULANANDA JENAMANI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
132	D-WP(C)/4797/2024 WP(C)/2317/2024	STATE OF ODISHA DEBASISH UDGATA	SANGRAM MISHRA	//
		VS	VS	0
133	D-WP(C)/4798/2024	STATE OF ODISHA GOLAPI PRADHAN	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
134	D-WP(C)/4800/2024	CLAIM MANAGER, GENERAL INSURANCE CO.LTD., KHURDA M/S. B.I. INFRASTRUCTURE L.L.P, CUTTACK	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
135	D-WP(C)/4801/2024	TPCODL, CUTTACK GAJENDRA NATH BARIK	LAXMIKANTA MOHANTY	//
		VS	VS	0
136	D-WP(C)/4802/2024	STATE OF ODISHA LAXMINARAYAN MOHAPATRA	TUNA SAHU	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :01/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-WP(C)/4803/2024	ASST. GENERAL MANAGER, UCO BANK, BBSR DILLIP KUMAR BARIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// // 0 //
138	D-WP(C)/4804/2024	ENOLA MISHRA VS ICICI BANK LTD., BBSR	PRASANTA KUMAR SATAPATHY VS	// 0 //
139	D-WP(C)/4805/2024	SHIBA PRASAD BISWAL VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
140	D-WP(C)/4806/2024 WP(C)/2407/2024	BRAJAMOHAN DASH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
141	D-WP(C)/4809/2024	BIKRAM KESHARI PATI VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
142	D-WP(C)/4810/2024	BILAS SENAPATI VS CHAIRMAN, GRID CORPORATION, ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
143	D-WP(C)/4812/2024	BIDYA BHUSAN KANHAR VS ODISHA STAFF SELECTION COMMISSION, BBSR	ACHYUTANANDA PATTANAİK VS	// 0 //
144	D-WP(C)/4813/2024	BENUDHAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
145	D-WP(C)/4819/2024	KALI KAMAL PADHY VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
146	D-WP(C)/4822/2024 WP(C)/2351/2024	SOUMYARANJAN BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
147	D-WP(C)/4823/2024	DEBABRATA NANDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-WP(C)/4826/2024	PRABIN ACHARYA VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
149	D-WP(C)/4827/2024	BIKRAM KESHARI ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
150	D-WP(C)/4829/2024	MAHESWAR BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
151	D-WP(C)/4830/2024	ARUPANANDA GOSWAMI VS COMMISSIONER OF ENDOWMENT, BBSR	NIRANJAN LENKA VS	// 0 //
152	D-WP(C)/4831/2024	KARTTIK NAIK VS COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER, KALAHANDI.	ASIT KUMAR PATNAIK VS	// 0 //
153	D-WP(C)/4832/2024	NIRANJAN PRADHAN VS JOINT COMMISSIONER OF STATE TAX (APPEAL), BALASORE	PRATIK DASH VS	// 0 //
154	D-WP(C)/4833/2024	JANAKI NAYAK VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
155	D-WP(C)/4835/2024	STATE OF ODISHA VS SUDHAKAR DAS	HARMOHAN DHAL,A.G.A VS	// 0 //
156	D-WP(C)/4836/2024	GOPAL CHANDRA BEHERA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
157	D-WP(C)/4837/2024	STATE OF ODISHA VS LOHIT KUMAR RATH	HARMOHAN DHAL,A.G.A VS	// 0 //
158	D-WP(C)/4839/2024	MADHUSUDANA MAHANTA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
159	D-WP(C)/4840/2024	AKSHAYA KUMAR JENA	AJAY KUMAR TRIPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	D-WP(C)/4841/2024	GOPABANDHU MISHRA	AJAY KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/4842/2024	DASHARATHI SAHOO	AJAY KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
162	D-WP(C)/4843/2024	KIRTAN HATIKHUJIA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/4844/2024	AFZAL BAIG	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/4845/2024	KALIDAS PRADHAN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/4847/2024	HARSHA CHANDRA MAJHI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/4848/2024	RABINDRA KUMAR SAHU	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/4849/2024	MD. WAKIL	SURYA MOHAPATRA	//
		VS	VS	0
		COLLECTOR, KEONJHAR		//
168	D-WP(C)/4852/2024	SASHIKANTA JENA	AKSHAYA KUMAR PANDEY	//
	WP(C)/2365/2024	VS	VS	0
		UNION OF INDIA		//
169	D-WP(C)/4853/2024	PUSPANJALI DAS	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/4854/2024	SUDARSAN NAIK	KHIROD KUMAR SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-WP(C)/4855/2024	STATE OF ODISHA MANORANJAN PADHAN VS	SURENDRA KUMAR GARTIA VS	// // 0
172	D-WP(C)/4862/2024	STATE OF ODISHA PABITRA KUMAR DEY VS	AJIT KUMAR MOHANTY VS	// // 0
173	D-WP(C)/4863/2024	STATE OF ODISHA SACHINDRA PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // 0
174	D-WP(C)/4864/2024	STATE OF ODISHA MOHAMMAD ADIL VS	KRISHNA CHANDRA SAHU VS	// // 0
175	D-WP(C)/4866/2024	STATE OF ODISHA TRINATH NAYAK VS	KRISHNA CHANDRA SAHU VS	// // 0
176	D-WP(C)/4867/2024	STATE OF ODISHA SANATAN MISHRA VS	KRISHNA CHANDRA SAHU VS	// // 0
177	D-WP(C)/4869/2024	STATE OF ODISHA RANENDRA KUMAR SAMAL VS	GYANA RANJAN SETHI VS	// // 0
178	D-WP(C)/4871/2024	STATE OF ODISHA KASTURABA COLLEGE OF NURSING, GANJAM VS	AKSHAYA KUMAR PANDEY VS	// // 0
179	D-WP(C)/4873/2024	STATE OF ODISHA ARUN KUMAR PANIGRAHI VS	PRAVASH CHANDRA JENA VS	// // 0
180	D-WP(C)/4878/2024	STATE OF ODISHA SK.SAMIR VS	SARBESWAR SAHOO VS	// // 0
181	D-WP(C)/4879/2024	STATE OF ODISHA M/S GANAPATI ALUMINIUM, BALASORE VS UCO BANK, BALASORE ZONAL OFFICE	DEBENDRA MOHANTA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-WP(C)/4880/2024	KAPILESWAR MISHRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
183	D-WP(C)/4886/2024	RASHMI RANJAN CHOUDHURY VS JOINT COMMISSIONER OF STATE TAX, JAGATSINGHPUR CIRCLE	UMESH CHANDRA BEHURA VS	// 0 //
184	D-WP(C)/4887/2024	BHAGWAN POONIA VS UNION OF INDIA	DHANOJ KUMAR SAHOO VS	// 0 //
185	D-WP(C)/4889/2024	ISRAIL LAKRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
186	D-WP(C)/4890/2024	BAYAMAN PANDA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
187	D-WP(C)/4895/2024	NIRANJAN PRADHAN VS JOINT COMMNR. OF STATE TAX, BALASORE	PRATIK DASH VS	// 0 //
188	D-WP(C)/4897/2024	PRAKASH KUMAR TRIPATHY VS STATE OF ODISHA	PAMI RATH VS	// 0 //
189	D-ABLAPL/3306/2024	PINTU @ UMAKANTA SAHOO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	KANIHA /79 /2023 0 //
190	D-ABLAPL/3307/2024	ANIL PRADHAN VS STATE OF ODISHA	RONIT GHOSH VS	DHENKANAL TOWN /980 /2023 0 //
191	D-ABLAPL/3313/2024	MADHUSUDAN MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /467 /2023 0 //
192	D-ABLAPL/3314/2024	DEEPAK RANAJAN BEHURA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PATTAMUNDAI /488 /2023 0 //
193	D-ABLAPL/3315/2024	ACYUTA MOHANTY	DIPTISH PRASAD PATTANAIAK	DHENKANAL SADAR /254 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	D-ABLAPL/3316/2024	STATE OF ODISHA DEBENDRA PRADHAN	HAREKRUSHNA MALIK	// BARANGA /46 /2024
		VS	VS	()
195	D-ABLAPL/3318/2024	STATE OF ODISHA CHANDU SHA @ CHANDU KHAN	SUVALAXMI DEVI	// PIPLI /559 /2022
		VS	VS	()
196	D-ABLAPL/3319/2024	STATE OF ODISHA NARENDRA DAS	SURYAKANTA DASMOHAPATRA	// BASTA /95 /2023
		VS	VS	()
197	D-ABLAPL/3320/2024	STATE OF ODISHA BAMANA SINGH	PREETAM MISHRA	// BOUDH /39 /2024
		VS	VS	()
198	D-ABLAPL/3321/2024	STATE OF ODISHA SUDHAKAR PRADHAN	SOUMYA KANTA TRIPATHY	// CHANDAKA P.S. /75 /2016
		VS	VS	()
199	D-ABLAPL/3325/2024	STATE OF ODISHA UTTAM KUMAR SWAIN	S.S.RAY (2)	// DHARAKOT PS /214 /2023
		VS	VS	()
200	D-ABLAPL/3326/2024	STATE OF ODISHA CHAPALA ROUT	DEEPAK KU SAHOO	// PATKURA /148 /2023
		VS	VS	()
201	D-ABLAPL/3327/2024	STATE OF ODISHA GURUCHARAN ROUT	DEEPAK KU SAHOO	// MAHAKALPARA /16 /2024
		VS	VS	()
202	D-ABLAPL/3328/2024	STATE OF ODISHA RAMAKANTA KABI	DEEPAK KU SAHOO	// KENDRAPARA /180 /2018
		VS	VS	()
203	D-ABLAPL/3330/2024	STATE OF ODISHA MAHADEB NAIK @ MAHADEV @ MAHDEB NAIK	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
204	D-ABLAPL/3332/2024	STATE OF ODISHA NIMAI @ LALATENDU PATRA	RAMAKANTA PANDA	// BHOGRAI /480 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-ABLAPL/3334/2024	STATE OF ODISHA JAYAKRISHNA BEHERA VS	MANAS PATI VS	// DHAMA /113 /2023 ()
206	D-ABLAPL/3336/2024	STATE OF ODISHA GORLE LAXMI @ BUDDAMA VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /18 /2024 ()
207	D-ABLAPL/3337/2024	STATE OF ODISHA SHAMBHU KUMAR VS	KULDEEP MOHANTY VS	// CYBER CRIME AND E.O, BALASORE /22 /2023 ()
208	D-ABLAPL/3344/2024	STATE OF ODISHA DHUBALESWAR BAG VS	KIRTAN DANG VS	// PUINTALA /97 /2020 ()
209	D-ABLAPL/3345/2024	STATE OF ODISHA NAGENDRA PARIDA VS	SAKTI PRASAD DAS VS	// TANGI (KHURDA) /804 /2023 ()
210	D-ABLAPL/3347/2024	STATE OF ODISHA DIPTIMAYEE @ GOPAL JENA VS	PRADEEP KUMAR PRADHAN VS	// / /0 ()
211	D-ABLAPL/3348/2024	STATE OF ODISHA PRASANNA KUMAR DAS VS	LAXMIKANTA BEHERA VS	// NIKIRAI /2 /2024 ()
212	D-ABLAPL/3352/2024	STATE OF ODISHA ALEKH CHANDRA MOHAPATRA VS	SIDDHARTHA SAMAL VS	// BALICHANDRAPUR /47 /2024 ()
213	D-ABLAPL/3353/2024	STATE OF ODISHA DIPAK MAHAPATRA @ DIPTI RANJAN MOHAPATRA VS	SIDDHARTHA SAMAL VS	// BALICHANDRAPUR /47 /2024 ()
214	D-ABLAPL/3355/2024	STATE OF ODISHA BIBHUDUTTA SARANGI VS	AMLAN SHAKTI PAUL VS	// SPL.TASK FORCE /9 /2019 ()
215	D-ABLAPL/3356/2024	STATE OF ODISHA RABINDRA MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// KUAKHIA /477 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-ABLAPL/3358/2024	TUKU @ TUKUNU NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	GOPALPRASAD /42 /2024 () //
217	D-ABLAPL/3360/2024	SUNDARAYA BADANAYAKA VS STATE OF ODISHA	BISWARANJAN DALAI VS	MACHHKUND /35 /2023 () //
218	D-ABLAPL/3361/2024	MAHAMMAD JAHANGIRI VS STATE OF ODISHA	BISWARANJAN DALAI VS	LOISINGHA(BOLANGIR) /289 /2023 () //
219	D-ABLAPL/3362/2024	BULA @ SARBESWAR PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	BHADRESWAR /13 /2024 () //
220	D-ABLAPL/3366/2024	MANOJ KUMAR PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /100 /2018 () //
221	D-ABLAPL/3368/2024	DEBA PRASAD @ DEBI PRASAD ROURAY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /42 /2024 () //
222	D-ABLAPL/3369/2024	GUNANIDHI SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /146 /2023 () //
223	D-ABLAPL/3373/2024	AHALYA DAS VS STATE OF ODISHA	KUMAR KASHYAP VS	/ /0 () //
224	D-ABLAPL/3376/2024	TIBURAM TANGULU VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	PAPERMETLA P.S. /1 /2013 () //
225	D-ABLAPL/3380/2024	ANSUMAN SAMANTARAY VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	MAHILA P.S.(BBSR) /21 /2024 () //
226	D-ABLAPL/3382/2024	DEBENDRA MAHAKUL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /133 /2023 () //
227	D-ABLAPL/3387/2024	SARADA PRASANA MOHAPATRA	RAMESH CHANDRA MAHARANA	SAHID NAGAR P.S. /407 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	D-ABLAPL/3390/2024	STATE OF ODISHA SANTOSH KUMAR PANDI	TAPAS KUMAR ACHARYA	// KODALA /269 /2018
		VS	VS	()
229	D-ABLAPL/3392/2024	STATE OF ODISHA JAGABANDHU PATRA	TAPAS KUMAR ACHARYA	// CHANDRASEKHARPUR /584 /2023
		VS	VS	()
230	D-ABLAPL/3393/2024	STATE OF ODISHA ANANDA GOUDA	SUJIT KUMAR PATTNAIK	// BERHAMPUR SADAR /57 /2024
		VS	VS	()
231	D-ABLAPL/3394/2024	STATE OF ODISHA GEETA DALEI	SUJIT KUMAR PATTNAIK	// KODALA /544 /2023
		VS	VS	()
232	D-ABLAPL/3398/2024	STATE OF ODISHA SASWAT SATYA PRAKASH KHUNTIA	AKASH BHUYAN	// RAMACHANDRAPUR /33 /2024
		VS	VS	()
233	D-ABLAPL/3399/2024	STATE OF ODISHA SUSANTA SAHOO	SUSANTA KUMAR BARAL	// / /0
		VS	VS	()
234	D-ABLAPL/3401/2024	STATE OF ODISHA SUDARSAN GANGEI	DEBASISH SAMAL	// / /0
		VS	VS	()
235	D-ABLAPL/3403/2024	STATE OF ODISHA LOCHAN DAS	BISWABHUSAN DAS	// MALGODOWN /153 /2005
		VS	VS	()
236	D-ABLAPL/3404/2024	STATE OF ODISHA RAJESH KUMAR BARIK	SATYAJIT MOHAPATRA	// SIMULIA /26 /2024
		VS	VS	()
237	D-ABLAPL/3406/2024	STATE OF ODISHA SUDHANSU KU. DHALSAMANT	JAJATI KISHORE MOHANTY	// DHENKANAL TOWN /88 /2024
		VS	VS	()
238	D-ABLAPL/3407/2024	STATE OF ODISHA SK. NADIM	SMRUTI RANJAN ROUT	// CUTTACK SADAR /47 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WPC(OA)/1578/2017 WPC(OA)/1578/2017	STATE OF ODISHA JYOSHNAMAYEE BEHERA VS STATE OF ODISHA AND OTHERS	M/S MANAS PATI VS	// // 0 //
240	D-WPC(OAC)/1354/2011 WPC(OAC)/1354/2011	JAYDEB PATRA VS STATE OF ODISHA AND OTHERS	M/S KALI PRASANNA MISHRA VS	// 0 //
241	D-WPC(OAC)/3930/2013 WPC(OAC)/3930/2013	HIMANSU SEKHAR PANDA VS STATE OF ODISHA AND OTHERS	M/S SAMARENDRA PATTANAİK VS	// 0 //
242	D-CONTC(CP)/56/2018 CONTC(CP)/56/2018	JYOSHNAMAYEE BEHERA VS PRADEEP KUMAR JENA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT	M/S MANAS PATI VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :01/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/1110/2012 WPCRL/1110/2012	SMT.MALATI TUDU MP		6/2024
2	D-TRPCRL/3389/2024 TRPCRL/ /	SAGAR PANIGRAHY @ PANIGRAHI MP	LAMBODOR ACHARI	9/2024
3	D-CMAPL/750/2023 CMAPL/750/2023	MUSAMAT SHAMIMARA BEGUM MP	SANJAY KUMAR PATTANAIAK	25/2024
4	D-CMAPL/4882/2024 CMAPL/ /	BHIMA SUNA MP	SUNIL KUMAR PATNAIK	26/2024
5	D-TRP(C)/4777/2024 TRP(C)/ /	SUBHASHMITA JENA MP	DINESH KUMAR MOHANTY	32/2024
6	D-CRLMP/2019/2023 CRLMP/2019/2023	MAMINA MALLICK MP		32/2024
7	D-RVWPET/462/2023 RVWPET/462/2023	BISHNUPRIYA MOHAPATRA MP	ADITYA MISHRA	33/2024
8	D-RVWPET/4877/2024 RVWPET/ /	GOVERNING BODY OF BIJU PATTNAIK DEHRI MP	DR. SANKU KUMAR PARIDA	34/2024
9	D-RVWPET/4884/2024 RVWPET/ /	USHA PROJECTS (INDIA) PVT. LTD. MP	ANUPAM RATH	35/2024
10	D-RVWPET/4884/2024 RVWPET/ /	USHA PROJECTS (INDIA) PVT. LTD. MP	ANUPAM RATH	36/2024
11	D-CONTC/8015/2023 CONTC/8015/2023	SAMPAD KUMAR MOHANTY MP		40/2024
12	D-CONTC/1216/2016 CONTC/1216/2016	SALILA DAS MP	M/S SADASIVA PATRA, M/S SUBASH CHANDRA DAS,S.RATH,A.ROUT	41/2024
13	D-CONTC/4893/2024 CONTC/ /	KHIROD KUMAR MOHAPATRA MP	ADV.	42/2024
14	D-RPFAM/4824/2024 RPFAM/ /	KARNA GADABA MP	AMULYA RATNA PANDA	43/2024
15	D-RPFAM/4824/2024 RPFAM/ /	KARNA GADABA MP	AMULYA RATNA PANDA	44/2024
16	D-MATA/4856/2024 MATA/ /	MAJHI SRINIVAS RAO MP	BYOMAKESH TRIPATHY	45/2024
17	D-FAO/424/2019 FAO/424/2019	SUKANTA KU.PRADHAN MP	M/S.DILLIP KU.MOHAPATRA	83/2024
18	D-FAO/4817/2024 FAO/ /	BIJAYEENI PANDA MP	SAMEER KUMAR DAS	84/2024
19	D-CRLREV/3338/2024 CRLREV/37/2024	MANOJ KUMAR KHAMARI MP	DEBABRATA DASH	97/2024
20	D-CRLREV/3338/2024 CRLREV/37/2024	MANOJ KUMAR KHAMARI MP	DEBABRATA DASH	98/2024
21	D-CRLREV/292/2023 CRLREV/292/2023	LAXMAN KUMAR DASH MP	KAUSTUVA MOHANTY	99/2024
22	D-CMP/4891/2024 CMP/ /	PRATAP CHANDRA PATRA MP	GHANASHYAM DASH	113/2024
23	D-CMP/4894/2024 CMP/ /	KUNA PRADHAN MP	AMIT PRASAD BOSE	114/2024
24	D-BLAPL/1947/2024 BLAPL/446/2024	MD. MALDAR HUSSAIN MP	DHIRENDRA KUMAR MOHAPATRA	134/2024
25	D-RSA/194/2023 RSA/194/2023	BASANTA @ BASANTA KUMAR PARIDA MP	TANMAY MISHRA	134/2024
26	D-BLAPL/10317/2022	AKRURA BISI @ AKURA BISHI	BHABANI SHANKAR DASPARIDA	

	BLAPL/10317/2022	MP		136/2024
27	D-ABLAPL/9208/2023	CHANDI DAS @ RAJ		
	ABLAPL/9208/2023	MP		229/2024
28	D-CRLMC/2619/2023	JEMI DORABJI CURRAVALA	AVIJIT PATNAIK	
	CRLMC/2619/2023	MP		230/2024
29	D-ABLAPL/36/2024	BAINA @ DHANANJAYA BEHERA		
	ABLAPL/13/2024	MP		230/2024
30	D-CRLMC/2620/2023	PRASANTA KUMAR SWAIN	AVIJIT PATNAIK	
	CRLMC/2620/2023	MP		231/2024
31	D-ABLAPL/7799/2019	PARAMANANDA SINGH		
	ABLAPL/7799/2019	MP		231/2024
32	D-ABLAPL/700/2024	TRILOCHAN GOUDA		
	ABLAPL/158/2024	MP		232/2024
33	D-CRLMC/4994/2023	SURATH CHANDRA MALLICK	SAMEER KUMAR DAS	
	CRLMC/4994/2023	MP		232/2024
34	D-ABLAPL/7286/2023	SAUBHAGYA DWIBEDI @PAPPU @ SOUBHAGYA KUMAR DWIVEDY		
	ABLAPL/7286/2023	MP		233/2024
35	D-CRLMC/3351/2024	SAMARU PASAYAT	SAMARENDRA BHADUR	
	CRLMC/ /	MP		233/2024
36	D-ABLAPL/9953/2023	BIBHUTI BHUSAN BHUYAN		
	ABLAPL/9953/2023	MP		234/2024
37	D-CRLMC/3383/2024	ALOK RANJAN PRADHAN	UMA CHARAN MISHRA	
	CRLMC/ /	MP		234/2024
38	D-CRLMC/991/2023	LULU@DIBYAJYOTI PANDA		
	CRLMC/991/2023	MP		235/2024
39	D-ABLAPL/13095/2023	SUDHIRA KUMBHAR		
	ABLAPL/13095/2023	MP		235/2024
40	D-CRLMC/3386/2024	SAMEER PATTNAIK	BISHNU PRASAD PRADHAN	
	CRLMC/ /	MP		236/2024
41	D-CRLMC/3400/2024	UPENDRA NARAYAN PARHI	SATYA NARAYAN MISHRA 4	
	CRLMC/ /	MP		237/2024
42	D-CRLMC/5464/2023	PRATIVA MOHANTY	SUKANTA KUMAR NAYAK	
	CRLMC/5464/2023	MP		238/2024
43	D-MACA/1654/2024	SUBARNI SAHOO	KAPILA CHARAN NAYAK	
	MACA/ /	MP		244/2024
44	D-MACA/1104/2023	CHIEF REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	SUDEEP KUMAR SARANGI	
	MACA/1104/2023	MP		245/2024
45	D-MACA/383/2024	M/S. NEW INDIA ASSURANCE CO. LTD.	SUDEEP KUMAR SARANGI	
	MACA/38/2024	MP		246/2024
46	D-MACA/4816/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	SUBBODH CHANDY	
	MACA/ /	MP		247/2024
47	D-MACA/3064/2024	ORIENTAL INSURANCE CO. LTD.	NIBEDITA MOHANTY	
	MACA/ /	MP		248/2024
48	D-MACA/3064/2024	ORIENTAL INSURANCE CO. LTD.	NIBEDITA MOHANTY	
	MACA/ /	MP		249/2024
49	D-MACA/4885/2024	BRANCH MANAGER,NATIONAL INSURANCE CO. LTD.	PRAMOD KUMAR TRIPATHY	
	MACA/ /	MP		250/2024
50	D-MACA/4885/2024	BRANCH MANAGER,NATIONAL INSURANCE CO. LTD.	PRAMOD KUMAR TRIPATHY	
	MACA/ /	MP		251/2024
51	D-CRLA/3349/2024	DAMODAR PADHI	SUBRATA PANDA	
	CRLA/ /	MP		269/2024
52	D-CRLA/3349/2024	DAMODAR PADHI	SUBRATA PANDA	
	CRLA/ /	MP		270/2024
53	D-CRLA/1844/2024	PRADEEP KUMAR SWAIN @ HANUMAN	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		271/2024
54	D-CRLA/942/2019	BULU @ DASHARATHA SETHI	SAROJ RANJAN SUBUDHI	
	CRLA/942/2019	MP		272/2024
55	D-CRLA/641/2017	SOUJAN KUMAR NANDA@SOUJAN NANDA	M/S.R.ACHARY	
	CRLA/641/2017	MP		273/2024
56	D-WA/4765/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		334/2024
57	D-WA/4765/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		335/2024

58	D-WA/4765/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	336/2024
59	D-WA/4770/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	337/2024
60	D-WA/4770/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	338/2024
61	D-WA/4770/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	339/2024
62	D-WA/4811/2024 WA/91/2024	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY,A.G.A	340/2024
63	D-WA/4811/2024 WA/91/2024	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY,A.G.A	341/2024
64	D-WA/4815/2024 WA/ /	ANIRUDHA MOHAPATRA MP	GYANA RANJAN SETHI	342/2024
65	D-WA/4815/2024 WA/ /	ANIRUDHA MOHAPATRA MP	GYANA RANJAN SETHI	343/2024
66	D-WA/4838/2024 WA/ /	STATE OF ODISHA MP	HARMOHAN DHAL, A.G.A.	344/2024
67	D-WA/4838/2024 WA/ /	STATE OF ODISHA MP	HARMOHAN DHAL, A.G.A.	345/2024
68	D-WA/4857/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	346/2024
69	D-WA/4857/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	347/2024
70	D-WA/4859/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	348/2024
71	D-WA/4859/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	349/2024
72	D-WA/4859/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	350/2024
73	D-WA/4875/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	351/2024
74	D-WA/4875/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	352/2024
75	D-WA/4875/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	353/2024
76	D-WA/2829/2023 WA/2829/2023	REGISTRAR, UTKAL UNIVERSITY, BBSR MP	TARANANDA PATTANAYAK	354/2024
77	D-WA/2829/2023 WA/2829/2023	REGISTRAR, UTKAL UNIVERSITY, BBSR MP	TARANANDA PATTANAYAK	355/2024
78	D-WA/2829/2023 WA/2829/2023	REGISTRAR, UTKAL UNIVERSITY, BBSR MP	TARANANDA PATTANAYAK	356/2024
79	D-WP(C)/10462/2022 WP(C)/10462/2022	BIJAY KUMAR JENA MP	GYANARANJAN SETHI	1730/2024
80	D-WP(C)/23962/2023 WP(C)/23962/2023	BANKA BIHARI JENA MP	GYANARANJAN SETHI	1731/2024
81	D-WP(C)/4763/2024 WP(C)/ /	DAITARI SAHU MP	CHITTA RANJAN PATNAIK	1732/2024
82	D-WP(C)/4767/2024 WP(C)/ /	GOPAL MEHER MP	HIMANSHU SEKHAR MISHRA	1733/2024
83	D-WP(C)/6375/2023 WP(C)/6375/2023	PRASANTA KUMAR DAS MP	M/S.DEBAKANTA MOHANTY (AGA), P.SETHY, R.DASH	1734/2024
84	D-WP(C)/4771/2024 WP(C)/2335/2024	MADHUSMITA MEHENTAR MP	MANAS PATI	1735/2024
85	D-WP(C)/15647/2011 WP(C)/15647/2011	SANIA BEHERA MP	RANJAN KUMAR NAYAK	1736/2024
86	D-WP(C)/4790/2024 WP(C)/ /	M/S. SB POLE AND CONCRETE PVT. LTD., MP	BBS RULLA KUMAR KAR	1737/2024
87	D-WP(C)/4793/2024 WP(C)/ /	M/S. RBS CONSTRUCTION, KALAHANDI MP	JNYANANANDA PANDA	1738/2024
88	D-WP(C)/4797/2024 WP(C)/2317/2024	DEBASISH UDGATA MP	SANGRAM MISHRA	1739/2024
89	D-WP(C)/4804/2024	ENOLA MISHRA	PRASANTA KUMAR SATAPATHY	

	WP(C)/ /	MP		1740/2024
90	D-WP(C)/19627/2020 WP(C)/19627/2020	ASHOK KUMAR RATH MP	ANJAN KUMAR BISWAL	1741/2024
91	D-WP(C)/22488/2015 WP(C)/22488/2015	ANIL KU.SAHU MP	M/S.PARTHA SARATHI NAYAK	1742/2024
92	D-WP(C)/4806/2024 WP(C)/2407/2024	BRAJAMOHAN DASH MP	SRINIVAS MOHANTY	1743/2024
93	D-WP(C)/4812/2024 WP(C)/ /	BIDYA BHUSAN KANHAR MP	ACHYUTANANDA PATTANAIK	1744/2024
94	D-WP(C)/17259/2023 WP(C)/17259/2023	RABINDRA KUMAR SETHI MP	SAMEER KUMAR DAS	1745/2024
95	D-WP(C)/4822/2024 WP(C)/2351/2024	SOUMYARANJAN BEHERA MP	SARBESWAR SAHOO	1746/2024
96	D-WP(C)/4823/2024 WP(C)/ /	DEBABRATA NANDA MP	SOUBHAGYA KUMAR DASH	1747/2024
97	D-WP(C)/4830/2024 WP(C)/ /	ARUPANANDA GOSWAMI MP	NIRANJAN LENKA	1748/2024
98	D-WP(C)/34385/2023 WP(C)/34385/2023	LALITA OJHA MP	AMIYA RANJAN SWAIN	1749/2024
99	D-WP(C)/34385/2023 WP(C)/34385/2023	LALITA OJHA MP	AMIYA RANJAN SWAIN	1750/2024
100	D-WP(C)/4832/2024 WP(C)/ /	NIRANJAN PRADHAN MP	PRATIK DASH	1751/2024
101	D-WP(C)/4835/2024 WP(C)/ /	STATE OF ODISHA MP	HARMOHAN DHAL,A.G.A	1752/2024
102	D-WP(C)/4837/2024 WP(C)/ /	STATE OF ODISHA MP	HARMOHAN DHAL,A.G.A	1753/2024
103	D-WP(C)/4849/2024 WP(C)/ /	MD. WAKIL MP	SURYA MOHAPATRA	1754/2024
104	D-WP(C)/4852/2024 WP(C)/2365/2024	SASHIKANTA JENA MP	AKSHAYA KUMAR PANDEY	1755/2024
105	D-WP(C)/4853/2024 WP(C)/ /	PUSPANJALI DAS MP	PRADEEP KUMAR DAS	1756/2024
106	D-WP(C)/4854/2024 WP(C)/ /	SUDARSAN NAIK MP	KHIROD KUMAR SWAIN	1757/2024
107	D-WP(C)/42129/2023 WP(C)/42129/2023	ODISHA BIODIVERSITY CONSERVATION SOCIETY MP	SOUWENKAR, MOHANTY	1758/2024
108	D-WP(C)/4862/2024 WP(C)/ /	PABITRA KUMAR DEY MP	AJIT KUMAR MOHANTY	1759/2024
109	D-WP(C)/4869/2024 WP(C)/ /	RANENDRA KUMAR SAMAL MP	GYANA RANJAN SETHI	1760/2024
110	D-WP(C)/4878/2024 WP(C)/ /	SK.SAMIR MP	SARBESWAR SAHOO	1761/2024
111	D-WP(C)/15947/2022 WP(C)/15947/2022	DINESH KUMAR SINGH MP	DR. JITENDRA KUMAR LENKA	1762/2024
112	D-WP(C)/18600/2019 WP(C)/18600/2019	BIMAL CHANDRA MOHANTY MP	M/S.DR.J.K.LENKA	1763/2024
113	D-WP(C)/4879/2024 WP(C)/ /	M/S GANAPATI ALUMINIUM, BALASORE MP	DEBENDRA MOHANTA	1764/2024
114	D-WP(C)/3183/2024 WP(C)/1311/2024	MANGALA PRASAD DAS MP	APARESH BHOI	1765/2024
115	D-WP(C)/513/2024 WP(C)/226/2024	KAMAL KUMAR BEHERA MP	SUJATA JENA	1766/2024
116	D-WP(C)/4886/2024 WP(C)/ /	RASHMI RANJAN CHOUDHURY MP	UMESH CHANDRA BEHURA	1767/2024
117	D-WP(C)/4890/2024 WP(C)/ /	BAYAMAN PANDA MP	BIDYADHAR PRADHAN	1768/2024
118	D-WP(C)/4895/2024 WP(C)/ /	NIRANJAN PRADHAN MP	PRATIK DASH	1769/2024
119	D-WP(C)/21383/2022 WP(C)/21383/2022	SATYABRATA TRIPATHY MP	PRATIK DASH	1770/2024
120	D-WP(C)/4897/2024 WP(C)/ /	PRAKASH KUMAR TRIPATHY MP	PAMI RATH	1771/2024